

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3106

ANSWERED ON:29.11.2010

RASHTRIYA SWASTHYA BIMA YOJANA

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the States where Rashtriya Swasthya Bima Yojana (RSBY) for unorganized sector workers under Below Poverty Line (BPL) category has not yet been implemented and the reasons therefor;
- (b) the types of employees covered so far under RSBY;
- (c) whether the benefit would be extended to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and also as recommended by the Ministry of ASHA workers;
- (d) if so, the number of employees benefited from this scheme during the last three years, State-wise;
- (e) whether BPL families under RSBY will get health insurance cover;
- (f) whether this scheme is limited to just five members in a family and if so whether there is a proposal to remove this restriction;
- (g) if so, the details thereof; and
- (h) the total amount spent under the Yojana during the last three years?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (e): The Rashtriya Swasthya Bima Yojana providing for smart card based cashless health insurance cover of Rs. 30000 per annum to Below Poverty Line (BPL) families (a unit of five) in the unorganized sector was launched 01.10.2007 and became operational from 01.04.2008. As on 31.10.2010, the scheme is being implemented in 24 States/Union Territories, namely, Arunachal Pradesh, Assam, Bihar,Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Punjab, Tamilnadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal and Chandigarh Administration More than 1.96 crore smart cards have since been issued as on 31.10.2010. The Arunachal Pradesh has recently started enrolment. Other States, except, Andhra Pradesh which is implementing its own health insurance scheme, namely, the Rajiv Gandhi Aarogyasri Community Health Insurance Scheme and Rajasthan which has also its own scheme, are in the process of implementation of the scheme.

The scheme has been extended to building and other construction workers registered under the Building and other Construction Workers (Regulation of Employment of Condition of Service), Act, 1996 and street vendors.

In the Budget for the year 2010-11, the Government has announced to extend benefits of RSBY to all such MNREGA beneficiaries who have worked for more than 15 days during the preceding financial year. A statement indicating the state-wise and year-wise number of smart cards issued is annexure-I.

(f) & (g): Presently, BPL families (a unit of five) is covered under the scheme. There is no proposal to remove the restriction of five members under RSBY.

(h): A Statement indicating the total amount spent under RSBY upto 24.11.2010 is annexure-II.